

DIVISION BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.67/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANDIP BAGCHI & ORS. V/S PUSHPANJALI REALMS AND INFRATECH LIMITED
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Krishna Dev Vyas, Adv.

: For the Financial Creditor

Sh. Samaksh Goyal, Adv.

: For the IRP

ORDER

- 1.** Ld. Counsel representing the IRP states that in this case, the CIRP has been initiated in terms of the order passed by this Tribunal and the subsequent applications for progress report as well as for collation of information have been filed which are yet to be listed.
- 2.** Let the matter be adjourned for awaiting these applications on 9th August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

1st July, 2024

*Avaneesh Kumar Singh
(Stenographer)*